

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3143
ANSWERED ON:23.12.2003
LOK PAL BILL
RAMESH CHENNITHALA;SURESH KURUP

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) Whether it is a fact that the Lok Pal Bill is one of the longest pending Bills in the Parliament;
- (b) If so, the reasons therefor alongwith its present position; and
- (c) the steps taken by the Government for early passage of the Bill?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

(a) to (c): The Lokpal Bill, 2001 was introduced in the Lok Sabha on 14.8.2001. This Bill was subsequently referred to the Department-related Parliamentary Standing Committee on Home Affairs for examination and report. The Standing Committee presented its report to the Parliament on 31.12.2001. The Standing committee made certain observations/recommendations on this Bill which have been examined in consultation with the Ministry of Law and Justice. Based on the decision taken by the Government on the various observations/recommendations made by the Standing Committee, the Lokpal Bill, 2001, together with the necessary official amendments thereto, is presently pending for consideration and passing in the Lok Sabha.